

CBI vs. Upender Rai & Anr.
CC No.42/2019

03.10.2020

Present: Sh.Lalit Mohan, ld. PP for CBI with IO Surender Rohilla.

Sh.Rajeev Awasthi, Sh. N.K. Matta and Sh.Nitesh Rana, ld. Spl. PPs
for ED with IO Rajeev Ranjan.

Sh.Arjun Mukherjee, ld. counsel for A1 with A1.

Sh.Sanjay Abbot, ld. counsel for A2.

An application U/S 44(1)(c) of PML Act moved by ED is pending for
consideration. Reply has been filed on behalf of CBI as well as accused no.1.

I have heard the arguments of ld. SPPs for ED, ld. PP for CBI as well as ld.
counsels for accused no.1 and 2.

Put up for orders on 05.10.2020.

(Shailender Malik)
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
03.10.2020